

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 250 /Confdl./2025
II-1-10/2001

Bilaspur, dated the 22nd March, 2025

In supersession of the previous orders on the subject, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against their Lordship's names in the following table, **with effect from 01.04.2025:-**

TABLE

S.No.	Name of Hon'ble Judge	Civil District(s)
1.	Hon'ble Shri Justice Sanjay K. Agrawal	Raigarh and Dhamtari
2.	Hon'ble Shri Justice Sanjay Agrawal	Korba and Janjgir-Champa
3.	Hon'ble Shri Justice Parth Prateem Sahu	Bilaspur
4.	Hon'ble Smt. Justice Rajani Dubey	Raipur and Kabirdham (Kawardha)
5.	Hon'ble Shri Justice Narendra Kumar Vyas	Durg and Balod
6.	Hon'ble Shri Justice Naresh Kumar Chandravanshi	Bemetara and Mahasamund
7.	Hon'ble Shri Justice Deepak Kumar Tiwari	Rajnandgaon and Koriya (Baikunthpur)
8.	Hon'ble Shri Justice Sachin Singh Rajput	Kondagaon and Mungeli
9.	Hon'ble Shri Justice Rakesh Mohan Pandey	Baloda-Bazar and Bastar (Jagdalpur)
10.	Hon'ble Shri Justice Radhakishan Agrawal	Balrampur-Ramanujganj
11.	Hon'ble Shri Justice Sanjay Kumar Jaiswal	Surguja (Ambikapur)
12.	Hon'ble Shri Justice Ravindra Kumar Agrawal	Jashpur
13.	Hon'ble Shri Justice Arvind Kumar Verma	Surajpur
14.	Hon'ble Shri Justice Bibhu Datta Guru	Dakshin Bastar (Dantewara)
15.	Hon'ble Shri Justice Amitendra Kishore Prasad	Uttar Bastar (Kanker)

BY ORDER OF HON'BLE THE CHIEF JUSTICE

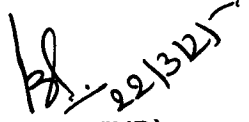

(K. VINOD KUJUR)
REGISTRAR GENERAL

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
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14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
22. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir-Champa for information.
23. Judge, Family Court, Balod/ Baloda-Bazar/ Bemetera/ Dakshin Bastar at Dantewara/ Dhamtari/ Bastar (Jagdalpur)/ Jashpur/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Kondagaon/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja for information.

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24. Special Judge under S.C. & S.T. (P.A.) Act, Bastar at Jagdalpur/ Bilaspur/ Durg/ Janjgir-Champa/ Jashpur/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur) for information.
25. Judge, Commercial Court (District Level), 2nd Floor, Niti Bhawan, Opposite C.G.P.S.C. Building, Sector-19, Nawa Raipur, Atal Nagar 492002, C.G. for information.
26. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
27. Additional Registrar (Judicial/D.E./Admn./Copying/Classification/Confidential/Checker/ Works), High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
29. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
30. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
31. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
32. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
33. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Establishment/Receipt & Dispatch/ High Court Recruitment Cell/ Lawazima), High Court of Chhattisgarh, Bilaspur for information.
34. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/SUVAS/ Translation/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
35. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(K. VINOD KUJUR)
REGISTRAR GENERAL